

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, Shri Vinod Kumar Chandak,
District & Sessions Judge,
Golaghat.

Dated Guwahati, the _____ September, 2021.

Sub:- Permission to avail the benefit of LTC.

Ref:- Your letter No. DJ(G) 8574/2021 dated 13.09.2021.

Sir,

With reference to the above, I am directed to inform you that you are allowed to visit Nubra Valley, in the Union Territory of Ladakh along with your wife Smti Nayana Agarwal, daughters Smti Shivangi Chandak, Smti Devangi Chandak and son Shri V. Chandak. w.e.f. 14.10.2021 to 24.10.2021 during Durga Puja for the current block period of 2018-2021, as per existing Rules.

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/4293-4295 /dated 20/9/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

Self

REGISTRAR (VIGILANCE)

Self